

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO-3403
ANSWERED ON – 16/12/2024

FUNDS NOT RELEASED UNDER SAMAGRA SHIKSHA ABHIYAN

3403. Shri Anand Bhadauria:

Will the Minister of EDUCATION be pleased to state:

- (a) whether Government has not released shares of State Governments under Samagra Siksha Abhiyan(SSA) during last few years on the plea that these States have not signed MoU for Prime Minister School for Rising India(PM SHRI) schools;
- (b) if so, the details thereof along with the amount withheld, State-wise and year-wise;
- (c) whether the Government would release the funds under SSA to these States;
- (d) if so, the details thereof and timeline therefor; and
- (e) if not, the reasons for punishing the children of these States in the name of PM SHRI schools?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a) & (b): The Samagra Shiksha scheme, launched in 2018, is an integrated scheme for school education. To implement the NEP 2020, Samagra Shiksha scheme was revamped with new interventions such as Early Childhood Care and Education (ECCE), Support for NIPUN Bharat, Quality and Innovation at all levels, Equity and Inclusion, Vocational Education, ICT and Digital Initiatives etc. were incorporated in the scheme and it was aligned to the NEP 2020.

PM SHRI scheme, yet another initiative, was launched in September 2022 with an aim to showcase all the components of the National Education Policy 2020 and to also provide guidance to other schools around them as well as become the benchmark schools for the neighbourhood. PM-SHRI supplements the efforts of Samagra Shiksha. These schools showcase the implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time.

States and UTs are required to sign a Memorandum of Understanding (MoU) with the Department of School Education and Literacy (DoSE&L), Ministry of Education, Government of India, for implementation of PM SHRI scheme. Out of 36 States/UTs, 33

States/UTs have signed the MoU so far. West Bengal, Tamil Nadu and Kerala are yet to be onboarded.

(c) to (e): The funds under the scheme of Samagra Shiksha are released based on the fulfillment of certain conditions prescribed by Ministry of Finance, such as pace of expenditure, receipt of commensurate State share, audited accounts, statement cumulative State share, statement on outstanding advances, up-to date expenditure statement, furnishing of information as prescribed in the Manual on Financial Management & Procurement and audited utilization certificate of previous year. The details of the Central Share released to States/UTs under Samagra Shiksha Abhiyan during the last three years is at Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (c) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 3403 FOR ANSWER ON 16.12.2024 ASKED BY SHRI ANAND BHADARIA HON'BLE MEMBER OF PARLIAMENT REGARDING FUNDS NOT RELEASED UNDER SAMAGRA SHIKSHA ABHIYAN

State-wise details of actual Central Share releases during the last three years in respect of Samagra Shiksha:

(Rs. in Crore)

Sl.No.	Name of the State	2021-22	2022-23	2023-24
1	A & N Islands	31.52	56.51	55.28
2	Andhra Pradesh	683.01	1503.59	1289.41
3	Arunachal Pradesh	279.96	252.29	475.04
4	Assam	1561.56	2080.86	1810.48
5	Bihar	3406.08	3554.59	4241.73
6	Chandigarh	108.04	109.79	116.36
7	Chhattisgarh	332.37	828.00	776.59
8	DNH and D&D	20.92	64.67	41.30
9	Delhi	145.88	221.94	146.09
10	Goa	11.02	29.86	18.66
11	Gujarat	893.76	1321.25	1132.53
12	Haryana	517.09	670.21	578.80
13	Himachal Pradesh	319.10	551.60	485.97
14	Jammu & Kashmir	873.99	364.97	865.44
15	Jharkhand	858.97	1154.52	1104.93
16	Karnataka	474.52	861.52	828.09
17	Kerala	225.13	178.16	141.66
18	Ladakh	57.18	14.89	52.23
19	Lakshadweep	2.16	4.33	1.00
20	Madhya Pradesh	2292.80	1939.29	2981.51
21	Maharashtra	693.03	900.00	1001.19
22	Manipur	182.50	404.76	257.22
23	Meghalaya	271.71	375.15	394.18
24	Mizoram	179.68	142.68	274.14
25	Nagaland	137.34	281.04	231.25
26	Odisha	1238.07	1836.67	1236.61
27	Puducherry	13.98	15.28	12.47
28	Punjab	501.27	605.05	331.12
29	Rajasthan	2405.82	2138.61	3202.89
30	Sikkim	100.12	107.19	132.61
31	Tamil Nadu	1598.82	2107.23	1876.16
32	Telangana	553.28	1142.51	920.13
33	Tripura	226.93	286.73	341.33
34	Uttar Pradesh	2044.97	3819.75	4276.45
35	Uttarakhand	320.84	704.39	440.57
36	West Bengal	1309.74	1522.04	311.29
	Total	24873.18	32151.94	32382.70
